

IV-9/12

ORDER No. 191 (M), DATED : 14.06.2018.

Whereas the Chairperson and one of the members of the Complaint Committee constituted vide this Office Order No. 95(M), dated 20.05.2015 namely Smt. Rita Mukherjee, Additional District & Sessions Judge, Fast Track 2<sup>nd</sup> Court, Jalpaiguri (Chairperson) had been transferred to the Court of Additional District & Sessions Judge, Fast Track Court, Chandannagar, Hooghly after making over charge on 10.07.2015 (afternoon) and Smt. Usha Bhattacharjee (Roy), U. D. Assistant, District Judge's English Department, Jalpaiguri (Member) has retired on superannuation from Govt. service on 28.02.2018, a Committee consisting of the following members is hereby reconstituted below to prevent sexual harassment of women at working place and to inquire into complaint, if made by working women working under this Judgeship.

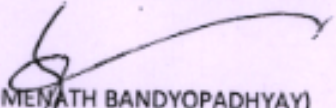
- 1. Yasmin Ahmad, ----- Chairperson.  
Additional District & Sessions Judge,  
4<sup>th</sup> Court, Jalpaiguri.
- 2. Smt. Sutapa Sarkar (Roy), ----- Member.  
U. D. Assistant, District Judge's Record Room,  
Jalpaiguri.
- 3. Smt. Ananya Nandi Das, ----- Member.  
L. D. Assistant, Chief Judicial Magistrate's  
Office, Jalpaiguri.

The Chairperson shall call meeting of the Committee in every month and submit a monthly report to the District Judge, Jalpaiguri.

In the event of receipt of any complaint the Committee shall hold enquiry and submit report immediately to the undersigned.

The Committee shall also submit annual report in the month of January every year to the undersigned.

The complaint shall be received by the Chairperson at Sadar and by the senior most Judicial Officer at Alipurduar and Malbazar Sub-Division.

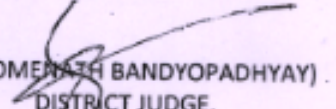
  
(SOMNATH BANDYOPADHYAY)  
o/c, DISTRICT JUDGE,  
JALPAIGURI.

OFFICE OF THE  
DISTRICT JUDGE AT JALPAIGURI  
ENGLISH DEPARTMENT.

MEMO. NO. 1477(5)/G, DATED : 14.06.2018.

Copy forwarded for information and taking necessary action to :-

- 1) Yasmin Ahmad, Additional District & Sessions Judge, 4<sup>th</sup> Court, Jalpaiguri.
- 2) The Additional District & Sessions Judge, Alipurduar/Malbazar.
- 3) Smt. Sutapa Sarkar (Roy), U. D. Asstt., District Judge's Record Room, Jalpaiguri.
- 4) Smt. Ananya Nandi Das, L. D. Asstt., Chief Judicial Magistrate's Office, Jalpaiguri.

  
(SOMNATH BANDYOPADHYAY)  
o/c, DISTRICT JUDGE,  
JALPAIGURI.